GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5248 ANSWERED ON:10.12.2010 INFORMERS OF TAX EVASION Alagiri Shri S. ;Vasava Shri Mansukhbhai D.

Will the Minister of FINANCE be pleased to state:

- (a) the number of information received by the informers relating to tax evasion during the last three years and category-wise value of tax recovered therefrom during each of the last three years;
- (b) whether the names of informers, is passed on to the tax evaders;
- (c) if so, the details thereof and persons found responsible in this regard alongwith action taken or proposed to be taken in the matter; and
- (d) the efforts made by the Government to plug the loopholes in legislation in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a): The information received from informers relating to cases of tax evasion and category-wise value of tax recovered therefrom is not centrally maintained.
- (b): No, Sir.
- (c) & (d): Does not arise, in view of (b) above.